## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. NO. 830/2000

New Delhi this the 14th day of September, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

Ms. Susamma Thankachen, DDA Janta Flat No. 424, Group-1, Pocket 'C', Hastsal, Uttam Nagar, New Delhi-110059.

... Applicant

( By Shri S.Y.Khan, Advocate )

-versus-

- Govt. of NCT of Delhi through Secretary, Health & Family Welfare, 5, Sham Nath Marg, Delhi.
- Medical Superintendent,
   Lok Nayak Hospital,
   Delhi Gate, New Delhi.
- 3. Director-Administration, Lok Nayak Hospital, Delhi Gate, New Delhi.
- 4. Secretary, Delhi Subordinate
  Services Selection Board,
  3rd Floor, UTCS Building,
  Behind Karkardooma Court Complex,
  Vishwas Nagar, Shahdara,
  Delhi-110032.

... Respondents

( By Shri Ajesh Luthra, Advocate )

## O R D E R (ORAL)

Shri Justice Ashok Agarwal:

On application made by Shri S.Y.Khan after consulting his client who is present in court, leave is granted to withdraw the present OA. The same is accordingly dismissed as withdrawn.

hindan S. Tampi Member (A)

( Ashok Agarwal ) Chairman

/as/